

Board has not been election on that account; and

(c) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) The Coconut Development Board has already been constituted with 16 Members. The nomination of the remaining Members is under consideration.

(b) and (c) The Executive Committee can be constituted by the Board on the basis of the existing membership of the Coconut Development Board. Necessary directions have been given to the Chairman of the Board in this regard.

Agricultural Losses due to Natural Calamities in Orissa

540. SHRI DIPEN GHOSH: Will the Minister of AGRICULTURE be pleased to state:

(a) what was the estimated loss of agricultural production and property due to floods, drought and cyclones in Orissa during the year 1982;

(b) what is the amount sought by the State Government; and

(c) what is the assistance given by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) Estimates of shortfall in agricultural production during kharif 1982 on account of drought and floods for the State have not been made so far. As regards loss of property, the position is as under:—

Drought

Cropped area affected 37.82 lakh ha.

Floods and Cyclone

Number of houses damaged partially/fully—13.43 lakh.

Cattle heads lost (No.)—28359.

Besides public properties like road, irrigation works and Government buildings etc. were also damaged.

(b) and (c) Information is as under: —

Nature of Calamity

Amount sought (Rs. in lakhs) Ceiling of expenditure sanctioned by the Government of India

(Rs. in lakhs)

Cyclone (June, 1982)	12,543.75	5655.72
Floods in Sambalpur District August, 1982	1,326.49	484.72
Floods (August-September, 1982)	61,840.00	10911.57 during 1982-83 and a spillover expenditure of Rs. 2287.46 during 1983-84
<i>Drought</i>		
1st Memorandum received on 10th August, 1982	5792.74	28.40
2nd Memorandum received on 10-11-1982	32917.00	The recommendations of the High Level Committee on Relief are under processing.